

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 21214/2018

UTTAR PRADESH BASIC SHIKSHAK SANGH LUCKNOW & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 04-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Dr. M.P. Raju, Adv.
Mr. James P. Thomas, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps for service of respondent Nos.1, 2 and 4 within two weeks. Notice thereafter be issued.

Service is complete on respondent No.3 but none has entered appearance.

List again on 6.12.2018.

SURYA PRATAP SINGH
Registrar